

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 114

CA No. 119/19  
in  
CP (IB) No. 42/Chd/Hry/2017  
(Admitted)

**IN THE MATTER OF:**

Corporation Bank

...Petitioner

Vs.

Amtek Auto Ltd.

...Respondent

**Under Section:** 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 09.05.2024 & list the same higher on the Board.

Sd/-

Court Officer

Preeti  
08.04.2024